

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1772

ANSWERED ON:23.03.2012

PESTICIDES IN COLD DRINKS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether high level of caffeine insecticides/pesticides have been found in cold/soft drinks;
- (b) if so, the details thereof;
- (c) whether the false claims are being made by the manufacturers of these cold/soft drinks and supported by the eminent persons;
- (d) whether the Government propose to ban the publication of such misleading advertisement;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): No such information/data is available with the Ministry.

(c): False claims, if any, made by the manufacturers of food items, are liable for penal action under Section 61 of Food Safety and Standards Act (FSSA), 2006.

(d) & (e): Section 53 of FSS Act, 2006 provides publication of misleading advertisements. Persons contravening the statutory provision are liable for penal action under the Act.

(f): Regular surveillance, monitoring & prosecution is undertaken by State/ UT Governments under Food Safety and Standards Act, 2006.